

Patna High Court, Patna
Notice

The following 20 (Twenty) Candidates have been selected for temporary engagement as General Mazdoors (Unskilled) on daily wages basis in the establishment of this Court, as long as the work is available or their services are found to be satisfactory :-

Sl. no.	Roll no.	Name
1.	2240	Vinita Kumari
2.	257	Nishi Kumar Jha
3.	3633	Bhushan Anand
4.	5608	Prem Kumar
5.	141	Deena Kumar
6.	100	Md. Rizwan Hussain
7.	134	Abhishek Kumar
8.	2202	Priti Kumari
9.	2366	Monu
10.	887	Pradeep Kumar
11.	67	Adhya Charan Jha
12.	4689	Sonu Kumar
13.	2021	Subhagani Shriya
14.	546	Rupak Kumar Raj
15.	6329	Saurabh Kumar Mishra
16.	1956	Ginni Kumari
17.	2711	Gaurav Kumar
18.	553	Kamleshwar Prasad
19.	529	Nilam Kumari
20.	1707	Chandan Rajak

If they are willing to accept the engagement on the aforesaid terms, they are hereby directed to join within a fortnight from the date of receipt of the Engagement Letter, failing which the engagement may be cancelled without any further intimation.

Engagement Letters are being sent through Registered Post.

This may not be treated as employment in High Court establishment nor this will create a right to employment in the High Court establishment.

No Traveling Allowance is admissible for joining.

If already employed, they must bring their relieving certificates from their present employers at the time of joining. They are also directed to bring the following certificates at the time of joining, failing which their joining will not be accepted :-

- (1) Original School Leaving / School Transfer Certificate.
- (2) Original Educational Qualification Certificate.
- (3) Original Address Proof Certificate.
- (4) Photostat copies of all the Certificates as asked for above and also the Photostat copy of the Engagement Letter alongwith two self attested recent passport size photographs.
- (5) Self declaration of criminal antecedent or past and pending criminal case, if any, on affidavit.

Date :- 08.12.2014


Registrar General
Patna High Court, Patna